

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:916
ANSWERED ON:01.03.2000
PENSION FACILITIES
RADHA MOHAN SINGH

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) whether the employees of many Government instrumentalities are deprived of pension facilities; and
- (b) if so, the details thereof along with the justification thereof?

Answer

MINISTER OF STATE OF DEPARTMENT OF (SMT. VASUNDHARA RAJE) PERSONNEL AND TRAINING AND DEPARTMENT OF PENSION AND PENSIONERS' WELFARE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS

(a) & (b): The Government does not deny pensionary facilities to any instrumentality including autonomous/statutory bodies and institutions. These instrumentalities, with the approval of the competent authority, can make their own rules including pension rules or adopt the rules of the Central Government or adopt the same with amendments as may be permissible within the legal framework governing such instrumentalities.